

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1(1)/2009-CERC

28th June 2010

CORRIGENDUM

The following regulations in Central Electricity Regulatory Commission (Unscheduled Interchange charges and related matters) (Amendment) Regulations, 2010 (hereinafter amendment regulations) shall be corrected as under, namely:

- 1.** In Page 20, in second line of clause (6) of Regulation 5, the words and figures '49.5 Hz and below' shall be substituted by the words and figures 'below 49.5 Hz'.

- 2.** In Page 32, in the first and the second lines of the sentence below the table in Para 1 of Schedule "A", the figure '49.7' shall be substituted by the figure '49.68'.

Sd/-

(Alok Kumar)

Secretary

Note: The principal regulations were published on 30.3.2009 in Part III- Section 4 of G.I. No.43 and the amendment regulations were published on 28.4.2010 in Part III-Section4 of Gazette of India No.114.